Incentives to Scheduled Tribes Girls for Education

3185. SHRI NARAYAN KAR; Will the Minister of WELFARE be pleased to state;

- (a) whether any new scheme for incentives to Scheduled Tribes girls for education has been introduced;
 - (b) if so, what are the details thereof;
- (c) the allocation made for this purpose; and
- (d) the State-wise target fixed for the scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) and (b) A new scheme to provide incentive to indigent Scheduled Caste and Scheduled Tribe families to send their female children to school is proposed to be introduced in 1988-89. The scheme may cover particularly the children of non-starter and first generation learners families.

(c) and (d) To start with, an amount of Rs. 50. 00 lakhs is proposed to be allocated for the scheme during 1988-89. State-wise allocation and other details will be worked out in consultation with the State Governments.

Component plan for Scheduled Castes and Scheduled Tribes in the country

3186. SHRI NARAYAN KAR. WW the Minister of WELFARE be pleased to state;

- (a) the details of the component plan for Scheduled Castes and Scheduled Tribes during the last three years; year-wise and State-wise; and
- (b) the details of results achieved: yearwise and State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON); (a) and (b) The Special Component Plaa for Scheduled Castes and Tribal Sub-Plan for Scheduled Tribes cover family oriented schemes of economic development; schemes of area development like improvement of Scheduled Castes basties and Tribal areas and the schemes of Human Resource Development. The year-wise and State-wise details of outlays and the number of families benefited is given in the enclosed Annexure. [See Appendix CXLV, Annexure No. 115].

Financial assistance under the minimum needs programme

3187. SHRI NARAYAN KAR; WiH the Minister of AGRICULTURE be pleas ed to state the financial assistance provided